

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 226 OF 2015 &
IA NO. 371 OF 2015

Dated: 7th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s. Bhushan Power & Steel Ltd.

.... Appellant(s)

Vs.

GRID Corporation of Orissa Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Raghav Pandey
Mr. Prateek Gupta

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R.1

Mr. Rutwik Panda
Ms. Anshu Malik
Ms. Nikhar Berry for R.3

ORDER

The learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents are directed to file their respective written submissions on or before 21.03.2019 after duly serving copy to the other side.

List the matter for hearing on **29.03.2019 at the top of the board**, as agreed by the learned counsel for both the parties.

(Ravindra Kumar Verma)
Technical Member

(Justice N.K. Patil)
Judicial Member

mk/bn